

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Dated: This the 27<sup>th</sup> day of July 2018.

Original Application No. 330/00317 of 2014

PRESENT:

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER -J

Akhil Jaiswal S/o Late Radha Kishan Jaiswal, R/o A-60, Gangotri Colony, Rooraki Road, Meerut.

.....Applicant

By Adv: Shri Shailendra Garg

V E R S U S

1. Union of India through its Principal Secretary, department of Revenue and Finance (Central Board of Direct Taxes), Room No. 155 A, North Block, New Delhi.
2. The Chief Commissioner of Income Tax, Finance and Revenue, 2<sup>nd</sup> Floor, Aaykar Bhavan, 16/69, Civil Lines, Kanpur.
3. The Commissioner Income Tax, (Department of Finance), Aaykar Bhawan, Bhinsali Ground, Meerut.

..... Respondents

By Adv: Sri Raghuvendra Pratap Singh

O R D E R

None for the applicant. Shri Raghvendra Pratap Singh learned counsel for the respondents is present.

2. From the perusal of ordersheet, it is evident that applicant was not present on the last listed date. It appears that applicant has lost interest in pursuing the case.

3. Accordingly, O.A is dismissed in default and for non-prosecution. No order as to costs.

(RAKESH SAGAR JAIN)  
Member (J)

Manish/-